

**DR.SHAIK MOHD.FAZULULLA
REGISTRAR (RECRUITMENT)**



**AMARAVATI
PIN-522 239.**

NOTIFICATION

ROC.NO.364/2026-RC

DATED: 08.05.2026

SUB:RECRUITMENT – DISTRICT JUDGE (ENTRY LEVEL) – Vacancy position in the cadre of District Judges (Entry Level) under Direct Recruitment (25% Quota) and through a Limited Departmental Competitive Examination (LDCE) (25% Quota) – Notified.

REF: Judgment of the Hon'ble Supreme Court of India in All India Judges Association and others Vs. Union of India and others in Writ Petition (Civil) No.1022/1989, dated 20.05.2025.

Anent to the reference cited, the High Court of Andhra Pradesh hereby notify the vacancies in the cadre of District Judges (Entry Level) under Direct Recruitment (25% quota) and the vacancies through a Limited Departmental Competitive Examination (LDCE) (25% quota) for the year 2026, pending consideration of amendments to A.P.State Judicial (Service and Cadre) Rules, 2007.

Direct Recruitment (25% quota) : 10

Through a Limited Departmental Competitive Examination (LDCE)
(25% quota) among the eligible Civil Judges (Senior Division) : 30


REGISTRAR (RECRUITMENT)

N.B.

1. The number of vacancies is tentative, the High Court may increase or decrease the vacancies depending on the exigencies.

2. The applicants are required to visit the website of High Court of A.P. <https://aphc.gov.in> to keep themselves abreast on all the related notifications until completion of the recruitment.